

**Final Seniority List of Bailiffs working in the District of Mandya from 01.04.1978 to till date in view of the Orders dtd:10.05.2019 of the Hon'ble Supreme Court of India in M.A.No.1151/2018 & W.P.No.764/2018, G.O.Nos.DPAR 186 SRS 2018 Bengaluru, dtd:27.02.2019 and 15.05.2019 and Government Circular dtd:24.06.2019**

Sl. No.	Name of the Official	Date of Birth	Date of Entry into Service	Date of present post	Date of Retirement	Whether belongs to SC/ST	Remarks
1	H.S.Krishnamurthy	12.06.1932	08.09.1952	22.10.1976	30.06.1990		
2	H.M.Srikantaiah	10.01.1939	02.08.1954	22.02.1975	31.01.1997		
3	Venkatanarayana	08.06.1939	14.03.1958	07.02.1980	30.06.1997		Expired
4	Ibrath Ahmed	10.02.1934	01.04.1958	07.02.1980	28.02.1992		
5	K.B.Seshagiriyachar	11.10.1935	06.07.1956	07.02.1980	31.10.1993		
6	N.B.Shivanna	08.06.1935	12.09.1960	07.02.1980	30.06.1993		
7	Mariappa	20.12.1939	16.06.1958	07.02.1980	31.12.1997		
8	B.C.Ramachandraiah	10.02.1937	11.12.1967	07.02.1980	28.02.1995	SC	
9	M.C.Nagaraju	18.07.1946	11.12.1967	07.02.1980	31.07.2004	SC	
10	N.Subbanna	11.05.1944	11.01.1968	07.02.1980	31.05.2002	ST	
11	N. Gopal	13.06.1942	13.03.1962	28.02.1981	30.06.2000		
12	N.Siddalingaiah	09.06.1940	28.08.1964	28.02.1981	30.06.1998		
13	B.R.Subramanya	04.09.1942	29.08.1964	28.02.1981	30.09.2000		Voluntarily Retd.from service
14	S.Gopalarao	29.11.1942	08.03.1965	28.02.1981	30.11.2000		
15	C.S.Eshwarachar	23.02.1944	11.12.1967	01.10.1981	28.02.2002		Voluntarily Retd.from service
16	S.V.Venkatapathy	11.10.1932	11.12.1956	22.08.1990	31.10.1990		

Sl. No.	Name of the Official	Date of Birth	Date of Entry into Service	Date of present post	Date of Retirement	Whether belongs to SC/ST	Remarks
17	Chikkarasaiah	07.01.1949	09.09.1970	22.08.1990	31.01.2007	SC	
18	Shivaramu	04.07.1949	12.07.1971	24.04.1992	31.07.2007		Voluntarily Retd.from service
19	Venkatashetty	02.05.1953	12.07.1971	24.04.1992	31.05.2013		Expired
20	M.Krishnappa	22.10.1949	12.07.1971	01.12.1993	31.10.2007		Expired
21	M.Kamanna	05.12.1949	08.10.1971	01.12.1993	31.12.2007		Voluntarily Retd.from service
22	M.Mahadevappa	06.01.1949	11.10.1971	20.06.1995	31.01.2007		
23	Chikkaiah	20.03.1946	12.10.1971	20.06.1998	30.03.2004		
24	G.Krishnappa	08.10.1950	15.12.1971	20.06.1998	31.10.2010		
25	Javanaiah	16.07.1940	02.09.1970	20.06.1998	31.07.1998	SC	
26	R.Gurubasavachari	15.04.1947	03.07.1972	20.06.1998	30.04.2005		
27	B.K.Rajashekara Gupta	28.01.1949	03.07.1972	05.05.2001	31.01.2007		
28	T.R.Prakashamurthy	21.10.1949	04.01.1973	05.05.2001	31.10.2007		
29	G.Madhu	08.01.1955	15.09.1975	05.05.2001	31.01.2015		Voluntarily Retd.from service
30	Doddamari Eraiah	15.04.1948	11.12.1967	05.05.2001	30.04.2006	SC	
31	Javid Pasha	25.02.1953	06.07.1972	05.05.2001	28.02.2013		
32	H.S.Shankaranayarayana	14.07.1947	03.07.1972	05.05.2001	31.07.2005		
33	B.Puttaswamy	04.06.1950	05.07.1972	05.05.2001	30.06.2010	SC	
34	C.Mahadeva	10.10.1947	23.11.1972	21.08.2002	31.10.2005		
35	P.K.Kempaiah	01.07.1958	28.06.1984	21.08.2002	30.07.2018	ST	

Sl. No.	Name of the Official	Date of Birth	Date of Entry into Service	Date of present post	Date of Retirement	Whether belongs to SC/ST	Remarks
36	K.Ramamurthy	31.03.1952	06.10.1971	28.03.2005	31.03.2012		
37	Ningaraju	19.06.1953	11.01.1973	28.03.2005	30.06.2013	SC	
38	H.C.Nanjundegowda	13.01.1954	09.01.1973	28.03.2005	31.01.2014		
39	Shivalingaiah	18.03.1957	30.06.1984	28.03.2005	31.03.2017	SC	
40	N.Srinivasaiah	05.02.1961	28.06.1984	28.03.2005	28.02.2021		After redoing the seniority list in terms of the directions dated 10.05.2019 of the Hon'ble Supreme Court in the case of Sri. B.K.Pavithra and as per G.O.Nos.DPAR 186 SRS 2018 Bengaluru, dtd:27.02.2019 and 15.05.2019 & Govt. Circular Dated 24.06.2019, the date of promotion of the official is fixed to the earlier promoted date i.e., 28.03.2005 instead of 21.08.2002
41	K.Basavaraju	07.06.1956	02.07.1984	28.03.2005	30.06.2016		After redoing the seniority list in terms of the directions dated 10.05.2019 of the Hon'ble Supreme Court in the case of Sri. B.K.Pavithra and as per G.O.Nos.DPAR 186 SRS 2018 Bengaluru, dtd:27.02.2019 and 15.05.2019 & Govt. Circular Dated 24.06.2019, the date of promotion of the official is fixed to the earlier promoted date i.e., 28.03.2005 instead of 21.08.2002

Sl. No.	Name of the Official	Date of Birth	Date of Entry into Service	Date of present post	Date of Retirement	Whether belongs to SC/ST	Remarks
42	C.S.Balakrishna	31.01.1950	10.05.1979	28.03.2005	31.01.2010		
43	Gangadharappa	08.04.1956	28.04.1983	28.03.2005	30.04.2016	SC	Expired
44	Krishnegowda	01.02.1958	19.12.1977	01.04.2006	31.01.2018		
45	M.Nagaraju	22.06.1958	10.11.1986	01.04.2006	30.06.2018	ST	Expired
46	Narasimhaiah	01.07.1965	05.03.1994	27.12.2008	30.06.2025	ST	
47	R.Ravi	20.08.1973	07.05.2001	27.12.2008	31.08.2033		
48	Shankara	15.12.1971	28.07.1995	27.12.2008	31.12.2031		
49	V.Srinivasamurthy	25.05.1964	30.08.2001	27.12.2008	31.05.2024	SC	
50	V.Rangaraju	03.04.1959	27.04.1983	31.12.2011	30.04.2019	SC	
51	G.Manohara	20.05.1966	06.11.1986	31.12.2011	31.05.2026		
52	D.Nethravathi	22.07.1965	30.08.2001	31.12.2011	31.07.2025		
53	K.Raja	01.01.1974	30.08.2001	31.12.2011	31.12.2033		Reverted to the Cadre of Process Server & transferred to Bengaluru Urban Unit.
54	M.Basavaraju	19.04.1960	30.08.2001	31.12.2011	30.04.2020		
55	M.V.Balaraju	08.02.1975	28.02.2002	31.12.2011	28.02.2035	SC	
56	M.Suryanarayana	25.02.1967	29.08.2002	31.12.2011	28.02.2027	SC	
57	Shivalingaiah	30.03.1982	29.08.2002	31.12.2011	31.03.2042	SC	Transferred to Chamarajanagara Unit.
58	S.L.Hanumantharaju	28.07.1983	29.08.2002	31.12.2011	31.07.2043		
59	G.Shanthaveeraradhya	20.05.1968	14.06.1996	31.12.2011	30.05.2028		
60	H.S.Lakshmi	10.06.1975	11.03.2005	31.12.2011	30.06.2035		

Sl. No.	Name of the Official	Date of Birth	Date of Entry into Service	Date of present post	Date of Retirement	Whether belongs to SC/ST	Remarks
61	N.Mahesha	31.01.1977	24.03.2005	31.12.2011	31.01.2037		
62	Shashikumar	01.03.1971	15.04.2005	31.12.2011	28.02.2031		Transferred to Bengaluru Urban Unit
63	M.K.Chandrashekar	25.05.1977	03.11.2005	31.12.2011	31.05.2037		
64	Poornachandra Tejaswi	20.07.1974	15.05.2002	31.12.2011	31.07.2034		
65	M.Shekar	01.02.1980	17.04.2001	31.12.2011	31.01.2040		
66	N.R.Rakesh	19.07.1981	09.08.2002	31.12.2011	31.07.2041		
67	M.S.Chandrashekar	10.12.1957	22.01.1996	01.01.2008	31.12.2017	SC	T/F Chamarajanagara Unit.
68	Renuka	01.03.1980	30.08.2001	25.02.2016	29.02.2040		Transferred to Bengaluru Unit
69	D.K.Suresha	23.06.1981	30.08.2001	25.02.2016	30.06.2041		
70	M.S.Manikantan	11.05.1977	29.08.2002	25.02.2016	31.05.2037		
71	B.S.Siddaraju	20.12.1978	19.04.2010	25.02.2016	31.12.2038	SC	
72	M.B.Rajamma	08.12.1976	04.09.2002	25.02.2016	31.12.2036	SC	After redoing the seniority list in terms of the directions dated 10.05.2019 of the Hon'ble Supreme Court in the case of Sri. B.K.Pavithra and as per G.O.Nos.DPAR 186 SRS 2018 Bengaluru, dtd:27.02.2019 and 15.05.2019 & Govt. Circular Dated 24.06.2019, the date of promotion of the official is fixed to the earlier promoted date i.e., 25.02.2016 instead of 07.03.2018
73	D.Krishna	12.07.1975	14.06.1996	07.03.2018	31.07.2035		

Sl. No.	Name of the Official	Date of Birth	Date of Entry into Service	Date of present post	Date of Retirement	Whether belongs to SC/ST	Remarks
74	S.Mahesha	15.10.1967	18.02.2002	07.03.2018	31.10.2027		
75	S.D.Ananda	20.05.1975	15.05.2002	07.03.2018	31.05.2035		
76	M.Srinivasa	27.09.1960	10.06.1999	07.03.2018	30.09.2020		
77	J.N.Chakrapani Rao	02.04.1963	14.02.1995	07.03.2018	30.04.2023		
78	B.Shivakumaraswamy	12.02.1976	30.08.2002	07.03.2018	29.02.2036		
79	P.Manju	20.07.1975	31.08.2002	07.03.2018	31.07.2035		

Mandya  
16.08.2019

Pri.District & Sessions Judge,  
Mandya.

*Handwritten signature and date: 16/8/19*